

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 04-02-2021 AT 10:30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1123(CHE)2020  
IN  
PETITION NUMBER : CP(IB)/1062(CHE)2019  
NAME OF THE PETITIONER : Mrs. Renuka Devi Rangaswamy (RP)  
M/s Rocanna Infrastructure Pvt Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 33(2) & 60 (5) of IBC, 2016

**ORDER**

Ld Counsel for Petitioner is present.

Counsel for Petitioner is directed to file Form-H on or before  
25.02.2021 in the Registry.

List the matter on 04.03.2021 for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

*knp*

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)